

SUPREME COURT OF INDIA

Sunil Kumar Singh

Vs.

State of U.P.& Ors.

R.P.(Civil.)No.6 of 2008

(Tarun Chatterjee and Dalveer Bhandari,JJ.)

05.02.2008

ORDER

SLP(C) No.19938 of 2007

1. We have carefully gone through the Review Petition and the connected records. We do not find any merit therein. The Review Petition is, accordingly, dismissed.